Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No.371/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M

Name of the Company		SBI -Vs- Orissa Manganese and Minerals Ltd			
Un	der Section	7 IBC			
SI. No.	Representa	gnation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date	
1.	RATHANK	RATNANKO BARERJI, SRADV			
2. 3. 4 5	SIDHAR	SENGUPTA, AD LTHA SHARMA, NKA TIBREWAL, RATA BASU, AD	ADV Debte	6.2 11/02/mpt	
Lace Lace					
1.	MA. Si	'ddhartha Da	Ha & Anolio	11.7.17	
2.	Mg. P.	rapa Ganguli	Applia Finance Cred	ial Proper	

ORDER

Ld. Counsels for the Corporate Creditor and the Corporate Debtor are present.

Ld. Counsel for the Corporate Debtor has made a request that he has received notice only yesterday evening. So he needs time to file reply. Prayer is allowed. Corporate Debtor may file reply within 3 days.

List the matter on 19/07/2017 for admission. No further adjournment shall be granted to any other parties

(Vijai Pratap Singh) Member (J)